

Memorandum against Orissa Chief Minister

6101. **Shri Narandi:**
Shri Nath Pal:
Shri F. K. Deo:
Shri M. C. Mafai.
Shri A. Dips:
Shri D. Amat.
Shri G. C. Naik:
Shri D. D. Jena:
Shri Yashpal Singh:
Shri Sradhakar Supakar.

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that a Memorandum has been submitted to the President listing charges against Orissa Chief Minister,

(b) if so, the reaction of the Union Government thereto,

(c) whether Government are considering to appoint a Committee to look into the charges and

(d) if not, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan) (a) to (d) A memorandum sent by some Members of Parliament and of the Orissa Legislature addressed to the President containing inter alia allegations against the Orissa Chief Minister relating to the past when he was a Minister in another Cabinet has been received Orissa Government had already decided to establish a Commission of Enquiry to enquire into charges of corruption and improprieties alleged to have been committed in the sphere of administration by the Ministers who were in office during the period between 1961 elections and the recent elections Orissa Chief Minister stated that in response to suggestions received to widen the scope of this enquiry to charges earlier to 1961, Government of Orissa had also decided that if specific allegations were brought forward relating to Ministers in an earlier period and there was a *prima facie* case made out against such persons, Orissa Government would also consider referring such charges for enquiry to the pro-

posed Commission Accordingly the memorandum (which contains charges against some others also) has been sent to the Orissa Chief Minister for appropriate action

Christian Missionaries in Assam

6102 **Shri Dhireswar Kalita:** Will the Minister of Home Affairs be pleased to state

(a) the number of Foreign Christian Missionaries working in Assam State

(b) the nature and character of their activities and

(c) whether these foreign Christian Missionaries are adopting coercive methods to convert poor tribal people in hill districts, poor tea labour population and refugee population particularly in Matia Camp in Goalpara District by distributing clothes, money and food also through medical help?

The Minister of State in the Ministry of Home Affairs, (Shri Vidya Charan Shukla) (a) According to the latest information available, the number of registered foreign missionaries in Assam is 299

(b) Besides medical, educational social and evangelical activities they are also engaged in relief work

(c) There have been some reports of conversion by foreign missionaries by offering allurements But no specific instance of the use of coercive methods has come to notice There have also been allegations that foreign missionaries were promoting conversions in the Matia Camp These allegations are being investigated by the State Government

Verification of Antecedents of Applicants for Government Jobs

6104 **Shri P. Gopalan**
Shrimati Susela Gopalan
Shri E. K. Nayazar:

Will the Minister of Home Affairs be pleased to state

(a) whether it is a fact that the verification of antecedents and character